

APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI

Cause List for Wednesday the 2nd September 2026

Electricity Bench

COURT-II

(TIME: 10.30 A.M.)

(Sitting of this Bench will be held in Court Room - I)

(Note: Learned counsel for the parties to coordinate with the Registry well in advance, atleast two days before the next date of hearing, to ensure that the soft copies - OCR searchable mode and saved as a PDF document - of all the documents which they would be referring during the hearing before the Hon'ble Bench shall be filed with the Registry so that they are available in one-drive folder to the Hon'ble Bench. Failing to comply with the above will result in not listing of the matter till such time the above order is complied with)

(Updated List of Finals has been uploaded in the website under the "Notification tab".)

(HEARING THROUGH PHYSICAL/HYBRID MODE)

(Link for Video Conferencing for Hybrid Hearing through Cisco Webex is)

(<https://bit.ly/Court-1>)

(Note: Display Name of the Advocate joining through video conferencing shall be properly set by the participant with prefix of Item No. of the case followed by exact and actual name of the Ld. Advocate, so that the Court Master knows before hand whom to be admitted in the particular matter. If a counsel is appearing in more than one matter, Item Numbers of all such matters shall be prefixed.)

(Note: Advocates/parties are advised to go through the SOP/Guidelines for Hybrid hearing available on APTEL website before joining through video conferencing and are required to adhere to the same)

(Young Professional - IT: Mr. Saurabh - M.No. +91 7838455111, IT Assistant: Mr. Dhruv - M.No.+91 9717973312)

CORAM: HON'BLE MS. SEEMA GUPTA, Technical Member (Electricity)
HON'BLE MR. VIRENDER BHAT, Judicial Member

S.No.	Case No.	Party Name	Name of Counsel For Appellant/Respondent(Mr./Mrs.)
FOR PRONOUNCEMENT OF JUDGMENT			
1.	APL-195/2023	Shri Rama Shanker Awasthi Appellant(s) Versus Uttar Pradesh Electricity Regulatory Commission & Ors. - Respondent(s)	Anand K. Ganesan, Swapna Seshadri, Amal Nair, Divyanshu Bhatt, Shashwat Singh for App.1. Ramanuj Kumar for Res.2, Vishal Binod for Res.2, Aditya Dubey for Res.2, Sagnik Maitra for Res.2, Aditya K. Singh for Res.3, Anukriti Jain for Res.3,

			Vinit Kumar for Res.3, Shivank Pratap Singh for Res.5,
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Sd/
Deputy Registrar
APTEL